

Notice

Applications are invited from the retired District/Additional District & Sessions Judges, who are practicing in the Hon'ble Punjab and Haryana High Court, for appointment as Presenting Officers in the Service Appeals filed by the employees of the Subordinate Courts in the States of Punjab and Haryana and U.T., Chandigarh, on a consolidated fees of Rs.10,000/- per appeal. TDS shall be deducted as per Income Tax Rules. The persons interested may apply for the same, on a plain paper, addressed to the learned Registrar General of this Court, within 30 days from the date of issuance of such notice, in the office of Joint Registrar (Vigilance and Enquiry), Cabin No. 26, 2nd Floor, High Court Building, Chandigarh.

W. Shankar
22.04.2024.
Special Secretary
Punjab & Haryana High Court
Chandigarh